

HIGH COURT OF CHHATTISGARH: BILASPUR

Endorsement

No. 196 /Confdl. /2018
II-2-101/2001

Bilaspur, dated 16 / 03 /2018

Copy of Order no. 2586/1054/XXI-B/C.G./18 dated 15.03.2018 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Raipur forwarded to:-


Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17) Shri Maneesh Kumar Thakur, Additional Registrar (D.E.), High Court of Chhattisgarh *for information and compliance. He is directed to take charge at his new place of posting on or before 31.03.2018.*
- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bastar at Jagdalpur/ Bilaspur /Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Uttar Bastar (Kanker)/ Kondagaon/ Surajpur for information.

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- (19) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Accounts & Pay Bill/ Writ/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


9.3.2022

(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.)**

ORDER

Raipur, dated 15.03.2018

F. No. 2586/1054/XXI-B/C.G./18. In compliance of Memo No. 184 /II-15-02/2005(Pt.III) II-02-16/2001(Pt.III) II-02/101/2001/Confdl./2018 Bilaspur, dated 14th March, 2018 of Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of Shri Maneesh Kumar Thakur, Additional Registrar (D.E.), High Court of C.G., Bilaspur, from High Court, places him under Law and Legislative Affairs Department on deputation and appoints him as Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur from the date he assumes charge of the office.

**By order and in the name of the
Governor of Chhattisgarh,**

/

(Ravishankar Sharma)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.No. 2587/1054/XXI-B/C.G./18 Raipur, dated 15.03.2018

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 184 /II-15-02/2005(Pt.III) II-02-16/2001(Pt.III) II-02/101/2001/Confdl./2018 Bilaspur, dated 14th March, 2018,
 2. Accountant General, Chhattisgarh, Raipur
 3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 5. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
 6. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

15/3/18

(Vijay Kumar Hota)

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department

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15.3.2018
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